

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 304 OF 2018

Dated: 9th September, 2019

In the matter of:

CLC Industries Ltd.

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission &Anr.

.... Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter
on **23.10.2019.**

Pr/js

Court Master